

BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

SIXTEENTH REPORT

(Presented on 9-12-1985)

The Business Advisory Committee held a sitting on Monday, the 9th December, 1985.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

- | | | |
|---|---|---------|
| 1. The Spices Board Bill, 1985
(Consideration and passing) | } | 1 hour |
| 2. The Spices Cess Bill, 1985
(Consideration and passing) | | |
| 3. The International Airports Authority (Amendment) Bill, 1985, as passed by Rajya Sabha.
(Consideration and passing) | | 1 hour |
| 4. The University Grants Commission (Amendment) Bill, 1985, as passed by Rajya Sabha.
(Consideration and passing) | | 1 hour |
| 5. The Khadi and Village Industries Commission (Amendment) Bill, 1985, as passed by Rajya Sabha.
(Consideration and passing) | | 2 hours |

NEW DELHI;

December 9, 1985

Agrahayana 18, 1907 (Saka)

H. K. L. BHAGAT.

for Chairman,
Business Advisory Committee.